GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:6563 ANSWERED ON:16.05.2012 TRANSFER OF COAL Alagiri Shri S. ;Rama Devi Smt.

Will the Minister of COAL be pleased to state:

- (a) whether the surplus coal produced/generated by captive coal block allocatees was transferred to the nearest Coal India Limited's subsidiary companies;
- (b) if so, the quantum of surplus coal transferred by allocatees during each of last three years and current year, company-wise and allocatees-wise;
- (c) the details of violation of above provision by the allocatees during above said period along with the action taken against them; and
- (d) the outcome thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) & (b): No surplus coal produced/generated by captive block allocatees has been offered for transfer to Coal India Limited's subsidiary companies.
- (c) & (d): Do not arise in view of reply given at (a) & (b) above.